

ITEM NO.51

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 3943/2023

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(No.31650/2023-EXEMPTION FROM FILING O.T. IA No.31647/2023-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 31650/2023 - EXEMPTION FROM FILING O.T.
IA No. 31647/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-07-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of unserved legal representative nos.1(i) to 1(iv) of deceased sole respondent.

List again on 10.08.2023.

H. SHASHIDHARA SHETTY
Registrar